

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

ITEM No6
IA 23 of 2022
In
CA(CAA)/14(AHM)2022

Order under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Silicate Minerals (I) Pvt Ltd
20 Microns Nano Mionerals Ltd

.....Applicant

.....Respondent

Order delivered on ..11/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Ravi Raj Singh Chaudhary.

ORDER

IA/23(AHM) 2022

Application filed for seeking preponement of the listing of CA(CAA)/14(AHM)2022 first motion application. Learned counsel states that the application is filed in December, 2021, which is numbered in 2022. On 15.02.2022 none had appeared and the matter was adjourned to 18.04.2022.

Let the matter be listed on the same date fixed.

Application is disposed of accordingly.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**